

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) and (c) It is proposed to install all new exchanges as electronic exchanges in metropolitan cities of Bombay, Delhi, Madras and Calcutta. Electronic exchanges are also being introduced in Hyderabad, Kanpur, Ahmedabad, Pathankot and Sriganganagar. Containerised electronic exchanges are also being installed at a few places.

**Utilization of micro-wave facilities for telephone net-work**

467. SHRI HUSEN DALWAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken any decision to utilize micro-wave facilities for efficient working of telephone network in India;

(b) how many such micro-wave centres are being developed in State of Maharashtra; and

(c) whether Government have taken this work in hand, and if so, what is the state of the progress made so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) Four Microwave terminal centres are being developed in addition to the six existing terminal centres.

(c) Yes, Sir, Civil works such as construction of tower foundations and buildings are in progress and equipments have been partly received.

**Telex and telephone facilities at Guntur**

468. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the telex and telephone facilities at Guntur in Andhra Pradesh are very poor; and

(b) if so, what steps Government propose to take to provide better telex and telephone facilities to the people of Guntur in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No Sir, the telex and telephone services at Guntur are generally functioning satisfactorily;

(b) Government is constantly monitoring the performance and necessary steps are being taken to provide better telex and telephone services, to the people of the area.

A 2000 lines new crossbar exchange at Guntur is likely to be commissioned during 1984-85.

**Production of films for children**

469. SHRI F. M. KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of films produced for Children all over the country during the last two years;

(b) whether there is any proposal under Government's consideration to give incentives for producing such films and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT):

(a) A statement giving information about children's films certified during 1982 and 1983 is enclosed.

(b) and (c) Incentives for production of children's films already exist. Thus, the films intended exclusively for the entertainment of children are completely exempt from the excise duty. As a part of the annual National Film Festival of India, awards are given to the producer and director of the best children film every year. Besides, whenever requests are received by the Government of India for exempting Children's films from payment of entertainment tax, they have been re-